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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 363 of 2017 in TP No. 199/397-398/NCLT/AHM/2016 C.P. No. 198/397-398/NCLT/AHM/2007

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

Name of the Company:

Abhsihek Mohan Gupta.

V/s.

Jagran Publication Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. MR. DHRUV DEWAN	Advocate	Original Petitioner	Rostulk
2. MR. KOSTUBH DEVNANI	Advocate	Non-Applicant	
3. Private Soparkar, Senjor Advocate Berni for singli f.W. Advocate		0009. Ren. No. 3-26	Courie.

<u>ORDER</u>

Learned Advocate Mr. Dhruv Dewan with Learned Advocate Mr. Kostubh Devnani present for Original Petitioner. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Ms. Poonam Mathur with Learned Advocate Mr. Trisha Baxi present for Original Respondents no. 5 and 6. None present for other Original Respondents.

List the matter along with CP 198/2007 on 20.12.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 19th day of December, 2017.